

कृषि मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह), (क)
की हों।

(ख) जांच आयोग ने अभी तक अपनी रिपोर्ट प्रस्तुत नहीं की है।

+THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (PROF.
SHER SINGH): (a) yes, Sir.

(b) The Commission of Inquiry has not
yet submitted its report.]

SELECTION OF PLACES FOR FAMILY PLANNING PROGRAMME

1335. SHRI THILLAI VILLALAN:
Will the Minister of HEALTH AND
FAMILY PLANNING be pleased to state:

(a) Whether there is any programme to
select certain parts of the country for
implementing the scheme of Family
Planning for a particular specific period;
and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING (SHRIKONDAJI BASAPPA:
(a) and (b) Yes, a population Project is to
be implemented in the States of Mysore
and Uttar Pradesh for a period of five
years. For implementation of this Project,
an agreement has been entered into
between the International Development
Association, and Sweden on the one hand
and the Government of India on the other.
The total assistance will be US \$31.8
million (equivalent to about Rs. 23 crores)
of which \$10.6 million will be by way of
grant from Sweden and \$21.2 million by
way of a loan from International
Development Association on easy terms.
The Project will cover six districts of Uttar
Pradesh (viz. Sultanpur, Muzaffarnagar,
Pratapgarh, Rae Bareilly, Lucknow and
Saharanpur) and five districts of Mysore
(viz. Bangalore, Mysore, Tumkur, Shimoga,
Chitradurga and Kolar). The normal
Government of India

†[] English (translation).

programme will continue to be operated in
those districts. Besides, there will be special
maternity centred programmes in the cities
of Bangalore and Lucknow an intensive
programme in two districts each out of the
project districts of Mysore and Uttar
Pradesh. A nutrition programme will also
operate in one intensive district each of
these States. An information and evaluation
system will be an important ingredient of
this action-research oriented
projects.

UNIFORM POLICY OF PROHIBITION

1336. SHRI THILLAI VILLALAN:
Will the Minister of EDUCATION,
SOCIAL WELFARE AND CULTURE
be pleased to state:

(a) whether there is any proposal under
Government's consideration for a uniform
policy of prohibition throughout the
country in memory of Rajaji who was the
staunch supporter of the policy; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE
DEPARTMENT OF CULTURE (SHRI [
ARVIND NETAM) (a) and (b) : The
Central Government has throughout been
advocating a uniform policy of prohibition.

REPRESENTATION OF THE STAFF UNION OF THE B. C. G. VACCINE LABORATORY, MADRAS

1337. DR. K. MATHEW KURIAN:
Will the Minister of HEALTH AND
FAMILY PLANNING be pleased to state:

(a) whether instructions have been issued
on the basis of the representations made by
the Employees' Union to the Director of the
B.C.G. Vaccine Laboratory, Madras to
bonafide in full all the terms of the memo-
randum of settlement arrived at under Section
12(3) of the Industrial Disputes Act,
1947